

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL (AT) NO.95 OF 2019

In the matter of:

Ravinder Kumar Magoo

Appellant

Vs

AMA India Enterprises Pvt Ltd & Anr

Respondents

Mr. Rakesh Kumar, Mr. Hetish Raj Singh, Mr. Aashish Khattar, Advocates for appellant.

Mr. NPS Chawla, Advocate for Respondent.

WITH

COMPANY APPEAL (AT) NO.103 OF 2019

In the matter of:

AMA India Enterprises Pvt Ltd

Appellant

Vs

Ravinder Kumar Magoo & Ors

Respondents.

Mr. NPS Chawla, Advocate for Appellant.

Mr. Rakesh Kumar, Mr. Hetish Raj Singh, Mr. Aashish Khattar, Advocates for Respondents.

ORDER

08.08.2019- Pleadings in Company Appeal (AT) No.95 of 2019 are complete. However, rejoinder to the reply affidavit filed by the Respondents has not been filed in Company Appeal (AT) No.103/2019. Learned counsel for appellant in Company Appeal (AT) No.103/2019 seeks and is allowed to file rejoinder within two weeks.

2. Process both the appeals for final hearing on **6th September, 2019**.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn